

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 913-914/2021

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

MANOJ KUMAR & ORS.

Respondent(s)

Date : 05-08-2021 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Mr. R.S. Suri, ASG
Mr. R. Bala, Sr. Adv.
Ms. V. Mohana, Sr. Adv.
Mr. P.V. Yogeswaran, Adv.
Mr. Nalin Kohli, Adv.
Mr. Amrish Kumar, AOR

For Respondent(s) Mr. Shankar Raju, Sr. Adv.
Mr. Lakshmi Raman Singh, AOR

Mr. Vikas Singh, Sr. Adv.
Mr. Vivek Singh, Adv.
Ms. Deepeika Kalia, Adv.
Mr. Kapish Seth, Adv.
Mr. Mritunjay Singh, Adv.
Mr. C.P. Rajwar, Adv.
Mr. Udit Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

The appellants have concluded their submissions.

List as part heard for submissions of the respondents on
10th August, 2021.(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS(POONAM VAID)
COURT MASTER (NSH)